

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.109 of 1995

CORAM Friday, this the 10th day of February, 1995.

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR S P BISWAS, ADMINISTRATIVE MEMBER

Mathew Joseph,
Extra Departmental Mail Carrier,
Maryland Branch Post Office,
Palai,
Kottayam District,
Kerala State.

...Applicant

Vs

1. Union of India rep. by
the Secretary to Government,
Dept. of Posts and Telegraphs,
(Ministry of Communications),
Dak Bhavan, New Delhi.
2. The Director of Postal Services,
Ernakulam.
3. Sub Divisional Inspector of Post Offices,
Palai Sub Division,
Palai Post,
Kottayam District.
4. Thomas Michael,
Vallanattu House,
Melukavumattom P.O,
Kottayam District. ...Respondents

By Advocate Mr TPM Ibrahim Khan, Sr CGSC for R.1-3.

By Advocate Mr P S Biju for R-4.

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

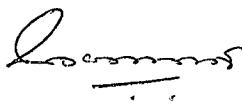
On 24.1.95 counsel for applicant took time for
filing an affidavit and the case was adjourned to 3.2.95.

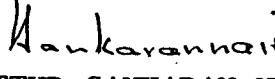
On 3.2.95 counsel for applicant sought further time and a
specific date posting was given to this day. Neither

applicant nor his counsel is present today nor has any representation been made on behalf of the party or the counsel.

2. We dismiss the application. No costs.

Dated the 10th February, 1995.


S.P. BISWAS
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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